

year 1990-91 along with Audited Accounts.

- (ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute for Entrepreneurship and Small Business Development, New Delhi, for the year 1990-91. [Placed in Library. See No. LT—1222/91]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre, for the year 1990-91 along with Audited Accounts.

- (ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Electronics Service and Training Centre, for the year 1990-91. [Placed in Library. See No. LT—1223/91]

**Annual Report of and Review on the working of National Cooperative Agriculture and Rural Development Banks Federation Limited, Bombay for 1990-91**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): Sir, I beg to lay on the table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Co-operative Agriculture

and Rural Development Banks' Federation Limited, Bombay, for the year 1990-91.

- (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Co-operative Agriculture and Rural Development Banks (Federation Limited, Bombay, for the year 1990-91 together with Audit Report thereon. [Placed in Library. See No. LT—1224/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Co-operative Banks Limited, Bombay, for the year 1990-91.

- (ii) A copy of Review (Hindi and English versions) regarding Review by the Government on the working of the National Federation of State Co-operative Banks Limited, Bombay, for the year 1990-91.

- (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Co-operative Banks Limited, Bombay, for the year 1990-91 together with Audit Report thereon. [Placed in Library. See No. LT—1225/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Co-operative Limited, Pune, for the year 1990-91 along with Audited Accounts.

- (ii) A copy of Review (Hindi and English versions) regarding Review by the Government on

the working of the National Heavy Engineering Co-operative Limited, Pune, for the year 1990-91. [Placed in Library. See No. LT—1226/91]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Union of India for the year 1990-91.

(ii) A copy of Review (Hindi and English versions) regarding Review by the Government on the working of the National Co-operative Union of India for the year 1990-91.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the National Co-operative Union of India for the year 1990-91 together with Audit Report thereon. [Placed in Library. See No. LT—1227/91]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Co-operative Sugar Factories Limited for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Co-operative Sugar Factories Limited for the year 1990-91 [Placed in Library. See No. LT—1228/91]

(6) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the State Farms Corporation of India for the year 1990-91 within the stipu-

lated period of nine months after the close of Accounting year. [Placed in Library. See No. LT—1229/91]

(6) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the National Seeds Corporation, New Delhi, for the year 1990-91 within the stipulated period of nine months after the close of accounting year. [Placed in Library. See No. LT—1230/91]

**Notification under coinage Act 1906  
Review on and Annual Report of  
Limited India Insurance Company  
Limited for 1990-91 etc.**

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI DALBIR  
SINGH): Sir, I beg to lay on the table:-

(1) A copy of the Coinage (Standard Weight and Remedy of Commemorative Coins of Ten Rupees, Five Rupees and One Rupee Containing Copper 75 percent and Nickel 25 percent coined in commemoration of Commonwealth Parliamentary Conference, 1991) Rules, 1991 (Hindi and English versions) Published in Notification No. S. O. 597(E) in Gazette of India dated the 16th September, 1991 under sub-section (3) of section 21 of the Coinage Act, 1906. [Placed in Library. See No. LT—1231/91]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of